

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Notification

Jammu, the 1st February 2024

S.O 80 .- In exercise of the powers conferred by section 24 of the Code of Criminal Procedure, 1973, the Government hereby appoints the below mentioned officer of the Jammu and Kashmir Prosecution Service as Public Prosecutor(PP) for conducting criminal cases in the Court indicated therein:

Name of officer S/Sh.	Present place of posting	Name of the Court
Sheikh Muzaffar, CPO	Additional PP in the Court of Additional Sessions Court Baramulla.	Principal Sessions Court, Budgam.

By Order of the Government of Jammu and Kashmir.

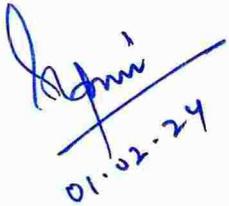
Sd/-
(Raj Kumar Goyal) IAS
Financial Commissioner/
Additional Chief Secretary

No:HOME-Pros/61/2023-08-HOME [CC.No 7234560]

Dated: 01.02.2024

Copy to the:-

1. Ld. Advocate General, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lt. Governor, J&K.
4. Director General of Prosecution, J&K
5. Joint Secretary (JKL), Ministry of Home Affairs, Government of India
6. Commissioner/Secretary to the Government, General Administration Department.
7. Secretary to the Government, Department of Law, Justices and Parliamentary Affairs, J&K
8. All District Magistrates, Jammu/Kashmir
9. Director, Archives, Archaeology and Museums.


01.02.24

10. Director Prosecution, Kashmir/Jammu.
11. All Joint Director Prosecution/Deputy Director Prosecution, J&K
12. Private Secretary to the Chief Secretary.
13. Private Secretary to the Financial Commissioner (ACS), Home Department.
14. General manager, Government Press, Jammu for Publication in the next issue of the Government Gazettee
15. I/c Website.

Copy to also to the:

01. Registrar General, J&K High Court, Srinagar/Jammu
02. All Principal District and Sessions Judge(s).


(Syed Yasir Fardooq)JKAS 01.02.24
Deputy Secretary to the Government